

NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 131/BB/ 2017	-	For filing objections	Rule-4(1) of IB	Reliance Capital AIF Trustee Company Pvt. Ltd. & Others Vs Fortuna (India) Projects Pvt. Ltd., & Others

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. W. k. Dilip

M. G. Nanjappa

Vivek. B.S.

Raghunandon. S.

Vivel Bs

ORDER

Counsel for Petitioner is present. Counsel for Corporate Debtor is also present who requested time for filing objections. Time extended for last chance. List it on 01.02.2018.

Member (T)

Member (J)